

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
**Contempt Petition No. 63/79/2019 in
ORIGINAL APPLICATION NO. 063/1455/2017**

Chandigarh, this the 8th day of May, 2019

...
**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

...
Sh. Ankaj Kumar son of late Sh. Dhrub Dev Singh, P.R.O. Village Doli, Post Office Khera, Tehsil Palampur, Distt Kangra, H.P. 176086.

....Petitioner

(None for the petitioner even on 2nd call)

VERSUS

1. Sh. Ananta Narayan Nanda, Secretary, Ministry of Communication & Information Technology, Department of Posts, Govt. of India, New Delhi 110001.
2. Major General P.S. Negi, Chief Post Master General, Postal & Telecommunication Department, Shimla, H.P. 171009.
3. Sh. R.K. Chaudhary, Sr. Superintendent of Post Offices, Dharamshala Division, Dharamshala, Distt. Kagra, H.P. 176215.

....RESPONDENTS

ORDER (oral)

SANJEEV KAUSHIK, MEMBER (J)

This case has been called twice in its turn. Neither the petitioner nor his counsel has put in appearance. This was the position even on the last date of hearing

2. Therefore, this C.P. is dismissed in default for non-appearance by the petitioner or his counsel.

**(P.GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 08.05.2019
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